

CASE NO.:
Appeal (civil) 5831 of 2006

PETITIONER:
M.MUZAMIL & ORS.

RESPONDENT:
STATE OF T.N. & ORS.

DATE OF JUDGMENT: 08/02/2008

BENCH:
S.H. KAPADIA & B. SUDERSHAN REDDY

JUDGMENT:
JUDGMENT
O R D E R
WITH

CIVIL APPEAL NOS. 5832, 5833 AND 5834 OF 2006

Having heard learned counsel on both sides we dispose of these appeals in terms of our order dated 28.11.2007 in C.A.No. 1177 of 2006 etc. in the case of Tamil Nadu Omni Bus Owners Association vs. State of Tamil Nadu and Another.